# Central Administrative Tribunal Principal Bench

## CP No.326/2018 OA No.2243/2017

New Delhi, this the 24th day of May, 2018

### Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K. N. Shrivastava, Member (A)

Rattan Lal Group 'A' Aged 66 years, Retired Executive Engineer (E), S/o Late Roshan Lal R/o A-3/2004, Saviour, Green Isle, Crossing Republic, NH-24, Ghaziabad.

.... Applicant.

(By Advocate, Shri Ashish Nischal)

Vs.

Shri Durga Shanker Mishra The Secretary Ministry of Housing and Urban Affairs, Nirman Bhawan, New Delhi 110108.

.... Respondent.

(By Advocate, Shri Satish Kumar)

#### : O R D E R (ORAL):

#### Justice Dinesh Gupta, Chairman:

After arguing for some time, Shri Ashish Nischal, learned counsel for the applicant seeks permission to withdraw this contempt petition. Prayer is allowed. The CP stands dismissed as withdrawn.

(K. N. Shrivastava)

Member (A)

(Justice Dinesh Gupta)
Chairman

/pj/